

(a) (i) Review by the Government on the working of the Goa Meat Complex Limited, Panaji, for the year 1991-92.

(ii) Annual Report of the Goa Meat Complex Limited, Panaji, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Karnataka Cashew Development Corporation Limited, Mangalore, of the year 1989-90.

[Placed in Library. See No. LT-4398/93]

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1989-90, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-4399/93]

NATIONAL NUTRITION POLICY

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI BASAVA RAJESWARI): I beg to lay on the Table a copy of the National, Nutrition Policy.

[Placed in Library. See No. LT-4399A/93]

Review on the working of and Annual Report of Konkan Railway Corporation Limited, New Delhi, for 1991-92 and

statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Konkan Railway Corporation Limited, New Delhi, for the year 1991-92.

(ii) Annual Report of the Konkan Railway Corporation Limited, New Delhi, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4400/93]

Statement indicating the results of market loans upto July, 1993 during 1993-94.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): I beg to lay on the Table a copy of the statement (Hindi and English versions) indicating the results of market loans upto July, 1993 during the year 1993-94.

[Placed in Library. See No. LT-4401/93]

Review on the working of and Annual Report of the Gujarat Agro Industries Corporation Limited, Ahmedabad for 1990-91 and Statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): On behalf of

Shri S. Krishna Kumar I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for the year 1990-91.

(ii) Annual Report of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for the year 1990-91, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4402/93]

Annual Report, Annual Accounts and Review of the working of the Central Institute of Higher Tibetan Studies, Sarnath, Varanasi for 1991-92 and statement showing reasons for delay in laying these papers, etc. etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, Varanasi, for the year 1990-92.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, Varanasi, for the year 1991-92, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Institute of Higher

Tibetan Studies, Sarnath, Varanasi, for the year 1991-92.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4403/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 1990-91, alongwith Audited Accounts under section 21 of the Delhi Public Library Act, 1969.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Public Library, Delhi, for the year 1990-91.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-4404/93]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1991-92.

(ii) A copy of the Annual Account (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1991-92, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Kharagpur, for the year 1991-92.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-4405/93]